

13

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP Nos. 42-A/2016, 42-B/2016, 42-C/2016 & 42-D/2014
With TP No. 42/397-398/NCLT/AHM/2016 (New)
CA Nos. 99/2016, 100/2016, 163/2015 & 227/2014 with
CP No. 58/397-398/CLB/MB/2013 (Old)**

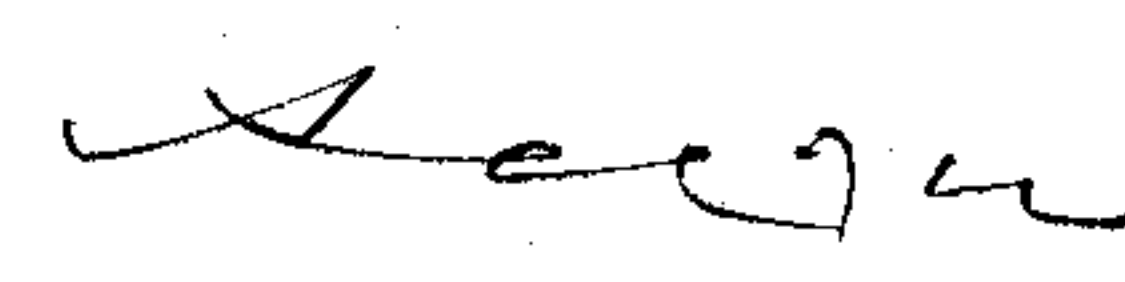
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2017**

Name of the Company: Atmaram B. Agarwal & Ors.
V/s.
Supriya Prints Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

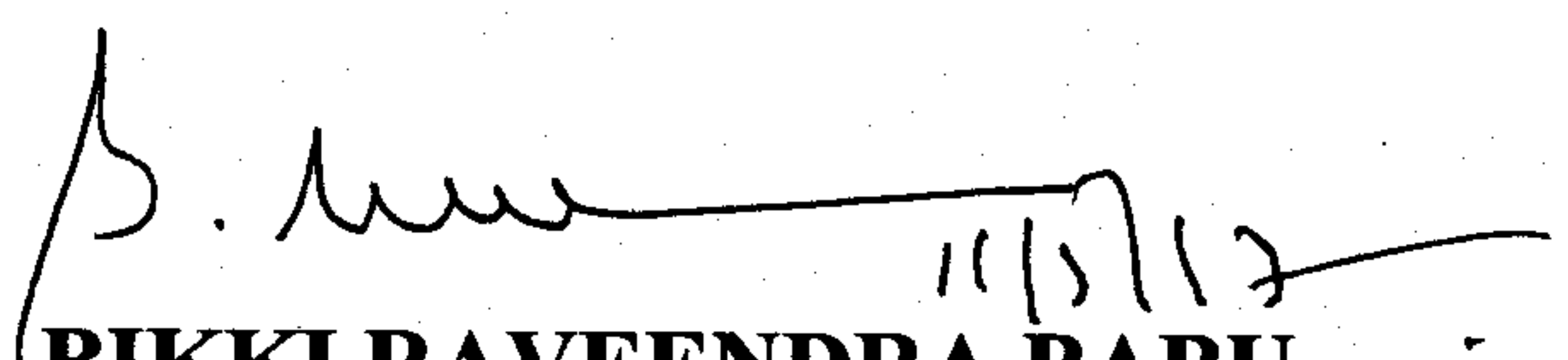
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Dr S.K Jain	PCS	Petitioner	
2.				

ORDER

Learned PCS Mr. S K Jain present for Petitioner. None present for Respondents.

Verification of record has been done by the Registry.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of May, 2017.